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\* **IN THE HIGH COURT OF DELHI AT NEW DELHI**  
+ **OMP (ENF.) (COMM.) 185/2023, EX.APPL.(OS) 1196/2023**  
**VIHAAN NETWORKS PVT LTD**

..... Decree Holder

Through: Mr.Rajiv Nayyar, Sr Advocate with  
Mr.Abhishek Singh, Mr.Saad  
Shervani, Mr.Omar Ahmad, Mr.J  
Amal Anand, Mr.Vikram Singh  
Dalal, Mr.Elvin Joshy, Mr.Alisha  
Sharma, Mr.Shaswat Tyagi,  
Mr.Saurabh Seth and Mr.Vikram  
Shah, Advocates.

versus

**BHARAT SANCHAR NIGAM LTD**

..... Judgement Debtor

Through: Mr.Puneet Taneja, Mr.Manmohan  
Singh Narula and Mr.Amit Yadav,  
Advocates.

**CORAM:**  
**HON'BLE MR. JUSTICE YOGESH KHANNA**

**ORDER**

% **09.11.2023**

List again on 10.11.2023.

**YOGESH KHANNA, J.**

**NOVEMBER 09, 2023**

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